## F.No. 01(03)/Roster/CESTAT/2025-part-II

## Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

## ORDER NO. 172 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for CESTAT, New Delhi on 08.09.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 08.09.2025	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters.
	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters.
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters.
	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Single Member Bench matters.

By Order

(Mukesh Gupta) Deputy Registrar

Dated: 04.09.2025

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/Chandigarh/P.A. to Kegistrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association, New Delhi/O/o Chief Commissioner (AR). New Delhi/Notice Board/Website/Guard File/Office Copv.

Deputy Registrar